1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3644| 86 for (i) and (ii)].

SHRI NIRMAL CHATTERJEE: Has he aso requested him. Sir?

MR. CHAIRMAN; Yes, we have got all letters.

#### MESSAGE FROM THE LOK SABHA

The Child Labour (Prohibition and Regulation) BUI, 1986

SECRETARY-GENERAL: Sir, I beg to report *to the* House the following message received from *foe* Lok Sabha signed by the Secretary-General of the Lok Sabha;

"In accordance with tho provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 9th December, 1986, agreed without any anendment to the Child Labour (Prohibition and Regulation) Bill, 1986, which was passed by Rajya Sabha at its sitting held on the 5th November, 1986."

### REFERENCE TO THE CHURHAT LOTTERY SCANDAL

MR. CHAIRMAN: Now special mentions pt. Ravi Shankar.

SHRI ATAL BIHARI VAJPAYEE (Madhya Pradesh); Sir, during the last session...

MR. CHAIRMAN; You can mention. Pt. Ravi Shankar, please sit down.

SHRI ATAL BIHARI VAJPAYEE During the last session you had directed the Home Ministe,, to collect all the information about the Churhat Lottery scandal and to make a statement in the House. The statement was not made in the last session, and this session also no such statement has been made. Am I to understand that the Home Minister is defying your directive?

MR. CHAIRMAN: I have again reminded the Home Minister and I expect some reply to come from him.

SHRI ATAL BIHARI VAJPAYEE; Before the session adjourns today?

MR. CHAIRMAN; It will be done in the next session. You are going to desire it in the next session.

ंश्री **शरद यांदव** (उत्तर प्रदेश) : ऐसा है ि...

MR. CHAIRMAN: No, you have not taken my permission. Shri Atal Bihari Vajpayee took my permission.

SHRI SHARAD YADAV; (Interrup, tions)

MR. CHAIRMAN: Nothing will go on record. I am not allowing anybody. You cannot raise anything. Will you please sit down?

SHRI NIRMAL CHATTERJEE (West Bengal); If nothing goes on record, your thing will not go on record.

MR. CHAIRMAN; No, my observation will not go on record because it will have no relevance. Nothing goes on record means both mine land the members.

Now we will take up special mentions. Pandit Ravi Shankar will make his maiden statement.

### **REFERENCE TO THE NEED TO PROFOTE MUSIC IN SCHOOLS**

PT. RAVI SHANKAR (Nominated): I am thankful to you for giving me the opportunity to make my maiden speech today.

I take this opportunity to draw the attention of this august House to a very imporant sphere of our culture which music. Since the very beginning of our

\*\*Not recorded.

# 15 Re. seizure of unauthorised

# [Pt. Ravi Shankar]

civilization this has continued to enrich our cultural heritage. The folk music, the devotional and the classical music co-existed together feeding the aesthetic hunger to different groups of society.

We are lucky that unlike some other nations with a great past, the flow of culture and tradition did not dry up or stop at some point in our country. In fact, contrary to many people's belief it is still alive and not entirely lost. Some of us musicians have been conscious and have been trying our best to preserve and nurture the great heritage that is still with us by teaching a few selected disciples what we learnt from our masters. A few of our universities have faculties of music. There are a few music universities also and music colleges all around the country. Numerous music institutions and music teachers are giving training too. It is a wellknown fact that our classical music is a gurumukhi vidya. Only young people horn in the family of musicians or some very gifted ones with Samskar can learn from the Guru and have to do sadhana for many years to become a good musician. But this is only concerning a performer.

As far as creating listeners is concerned. I think the institutions I mentioned earlier with many societies in various cities plus All India Radio and Doordarshan have been of some help. As Pt. Vishnu Digambar, the great singer and teacher was once asked by some one, Panditji, you have started Gandharva Mahavidayalaya. How many Tansens you have created? Vishnu Digambar Ji answered; 'I wil never be able to creat a' Tensen but I will create a few Kensens.' But all these facilities mentioned are restricted only in our cities and as an 'optional subject' only, which is not enough considering the vast population of our country.

I feel, along with many others, who are concerned about the future of our music that the Gvernment should ensure music to be incorporated in the syllabus from the very beginning of the school educaton as compulsory along with

# uranium in Purnia, Bihar 16

dance, yoga, acrobatics and fine arts even from the kindergarten stage through a disciplined training of simple nursery rhymes and rhythemic body exercises. They should be able to sing not only in their own mother tongue, but also in different languages of India and abroad, imbibing 'Sangeet Chetana' or and appreciation, musical awareness alongwith 'Swara and Laya both' sense of pitch and time. These little kids, when they grow up they should also be able to enjoy classical music alongwith rock, pop, disco, film and other light music. In classical music also, not just the fast dazzl. ing 'taans' 'and 'jhalas' of the voice and instrument or the exciting fast playing of tabla, but also the depth and spiritual quality in the slow movement of a Raga.

Everybody will be able to sing in unison, the national anthem and other songs.

I think this will automatically bring peace, harmony and human understanding amongst us and make india a truly musical Nation.

Thank you.

MR. CHAIRMAN; I will make the tradition and clap. Now, Dr. (Shrimati) Najma Heptulla.

### REFERENCE TO THE REPORTED SEIZURE OF UNAUTHORISED URA-NIUM IN PURNIA DISTRICT OF BIHAR

DR. (SHRIMATI NAJMA HEPTULLA (Maharashtra): Mr. Chairman, Sir, I thank you for giving me this opportunity to make a special mention on a very important news which appeared in 'The Hindustan Times'' dt. 10.12.1986 under the caption "Uranium seized from smugglers", I quote;

"Uranium weighing about 800 grammes has been recovered from a house at Madhubani Bazar on Monday from the possession of three smugglers.

The Central excise and customs officials headed by an Assistant Director of Revenue Intelligence (New Delhi) raided (he place and seized the contraband.